

**Export Target for 1986-87 and  
1987-88**

7831. SHRI AMARSINGH RATHAWA:  
SHRI MOHANBHAI PATEL:  
SHRI KAMAL CHAUDHRY:

Will the Minister of COMMERCE be pleased to state:

(a) the target fixed for export for 1986-87 and the achievement made;

(b) whether the target could not be achieved, if so, the reasons therefor;

(c) whether any high power panel has been formed to help boost export;

(d) if so, the details thereof and how far it has been helpful to boost export; and

(e) the export target fixed for 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). As against an export target of Rs.12203 crores for the financial year 1986-87, the exports during the first ten months of the year 1986-87 amounted to Rs.10075.45 crores. It is expected that the export target set for the year 1986-87 will be achieved.

(c) and (d). An Empowered Committee of Secretaries and a Cabinet Committee on Exports have been set up to facilitate decision making and their operations. A series of initiatives have been taken which are designed to generate surpluses for exports, to induce the production of goods contemporary in technology and competitive in prices and to make the export profitable. The impact of these measures is evident from the fact that exports during April-January, 1986-87 registered an increase of 17.0 per cent as compared to the corresponding period of the previous year.

(e) The export target for 1987-88 has not yet been finalised.

**Violence During Assembly  
Elections**

7832. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any complaints of violence resulting in death/serious injuries to the victims during the election campaigns and conduct of the elections till the declaration of results in the State Assemblies of Kerala, West Bengal and Jammu & Kashmir in March 1987; and

(b) if so, the details thereof for each State?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). As per available information with the Central Government the number of persons killed/injured during the recent Assembly Elections is as under :-

	<u>Killed</u>	<u>Injured</u>
Kerala	13	116
West Bengal	9	297
Jammu & Kashmir		73

**Shifting of Mills to New Bombay**

7833. PROF. MADHU DANDAVATE: Will the Minister of TEXTILES be pleased to state:

(a) whether a high level expert committee headed by Secretary of the Ministry of Textiles inquired into the sickness of the Textile industry;

(b) if so, whether the committee has found that the plant and machinery of the mills are obsolete requiring modernisation involving large funds;